

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO./38/93

~~XXXXXX~~

DATE OF DECISION: 06/10/99

Mr.Thakorbbhai P Modi Petitioner

Mr.J.G.Chauhan Advocate for the Petitioner [s]
Versus

Union of India & Ors. Respondent

Mr.B.N.Doctor Advocate for the Respondent [s]

CORAM

The Hon'ble Mr.V.Radhakrishnan : Member (A)

The Hon'ble Mr.A.S.Sanghavi : Member (J)

JUDGMENT

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lordships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

Mr.Thakorbhai P Modi
C/o Ayubkhan Husainkhan Pathan,
Near Fish Market,
Machhi Pith Raopinu
Vadodara-1.

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Applicant

(Advocate : Mr.J.G.Chauhan)

VERSUS

1. Union of India
Owing and representing through
Director Postal Service
O/O. Post Master General
Vadodara Region
Vadodara : 390 002.

2. Sr.Post Master
Vadodara H.O.
Vadodara : 390 001.

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Respondents

(Advocate : Mr.B.N.Doctor)

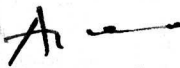
ORAL ORDER


O.A./38/93

DATE : 06/10/99

Per : Hon'ble Shri V.Radhakrishnan : Member (A)

Mr.J.G.Chauhan counsel for the applicant is not present.
Mr.Doctor counsel for the respondents is present. Dismissed for
default.


(A.S.Sanghavi)
Member (J)


(V.Radhakrishnan)
Member (A)

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CENTRAL ADMINISTRATIVE TRIBUNAL, DELHI

Application No.

OA 38/93

of 19

Transfer application No.

Old Write Pet. No.

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided).

Dated:

5/11/86

Countersigned.

Section Officer/Court Officer.

pg 1144

Signature of the Dealing Assistant.

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMED ABAD BENCH

ATTN: AB AD

CAUSE TITLE O.A. 38/93

NAME OF THE PARTIES

T. P. modi

VERSUS

U.O.I. & ORS.

SR. NO.	DESCRIPTION OF DOCUMENTS	PAGE
01.	00 With Annexals.	1 to 84
02.	Reply	85 to 116
	Order dt. 6/10/88.	(2 pages)